

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.3088 of 1992

New Delhi, this 20th day of March, 1998

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

J. A. Samad
S/o Mohd. Abdulla
R/o L-1/Taj Enclave
Geeta Colony
DELHI-110031.

... Applicant

None for applicant.

versus

1. Union of India, through
Secretary
Ministry of Urban Development
Nirman Bhawan
NEW DELHI.
2. Secretary
Ministry of Personnel, Training,
Ministry of Home Affairs
PG and Pensions (Department of
Personnel and Training)
Office of the Establishment Officer
North Block
NEW DELHI.

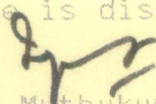
... Respondents

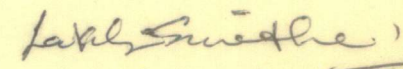
None for respondents.

O R D E R (ORAL)

Smt. Lakshmi Swaminathan, M(J)

We note that none had appeared for the applicant on 16.1.98 and again on 2.2.98. In the circumstances, it appears that the applicant is not interested in pursuing this case. Accordingly, this case is dismissed for default and non-prosecution.


(K. Muthukumar)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

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